

as on 1st February, 1982 was estimated at 11.34 million tonnes.

(b) No, Sir.

(c) To ensure judicious utilisation of stock with the Government, allotments of foodgrains to various States including Bihar are made on a month to month basis keeping in view the overall availability of stocks, market availability in the State, relative needs of various States and other related factors.

In so far as Bihar State is concerned, allotments of wheat and rice for public distribution made from November, 1981 to March, 1982 are as under:—

Month	(In Tonnes)	
	Rice	Wheat (for public distribution)
November, 1981	60,000	17,000
December, 1981	40,000	19,000
January, 1982	50,000	19,000
February, 1982	50,000	19,000
March, 1982	50,000	24,000

Productivity Year

1293. SHRI NAVIN RAVANI :
SHRI DAULATSINHJI
JADEJA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that a comprehensive Programme for all round development of agriculture in the productivity year has been evolved; and

(b) if so, the agency-wise target and thrust areas in Gujarat for the cultivation of summer groundnuts ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) Yes, Sir.

(b) Under the Special Project for Intensive Groundnut Production in Saurashtra region of Gujarat, the area under summer groundnut is proposed to be increased from 68 thousand hectares in 1979-80 to 2 lakh hectares in 1982-83. The Project is being implemented in the districts of Rajkot, Amreli, Junagarh, Bhavnagar, Kutch, Kaira, Mehsana, Panchmahal and other potential areas for summer groundnut in Gujarat.

Import of Edible Oil

1294. SHRI NAVIN RAVANI :
Will the Minister of CIVIL SUPPLIES be pleased to state ;

(a) the total quantity of edible oil imported during the period October-December, 81 and January, 82, month-wise and supplied to the producers of vanaspati;

(b) whether it is a fact that still there is shortage of vanaspati in the country;

(c) what are the basis; and

(d) what measures are being taken to solve the problems ?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF) : (a) The quantity of edible oil

imported and supplied to producers of vanaspati is indicated below :—

Qty. (MT) (Provisional)

Month	Edible oils imported	Edible Oils delivered to vanaspati units
October, 81	95,433	64,298
November, 81	133,172	51,000
December, 81	127,613	52,000
January, 82	83,235	44,000
	439,453	211,298 Approx.

(b) to (d). Availability of vanaspati has, by and large, been satisfactory in the country. However, localised shortages of a temporary nature cannot be ruled out. Whenever, any such shortage is reported, the vanaspati manufacturers are requested through their associations to rush supplies to these areas.

Financial Assistance to Sugar Mills in Bihar

1295. SHRI N. E. HORO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have provided some financial assistance to the owners of sugar mills in the State of Bihar for modernisation of their mills during 1980-81;

(b) if not, whether Government propose to extend its co-operation during the current financial year also; and

(c) if so, to what extent ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) Yes, Sir. The

Central Government has sponsored a scheme for providing soft loan assistance to the sugar factories in order to encourage them to modernise their plant and machinery. The Industrial Finance Corporation of India (IFCI) which is entrusted with this scheme have informed that during the year 1980-81 (April-March) they sanctioned financial assistance amounting to Rs. 50.00 lakhs in respect of one sugar mill in Bihar viz., Champaran Sugar Co. Ltd. located at Chanpatia, West Champaran Dist. for modernisation and expansion of its sugar plant from 1250 TCD to 1600 TCD. The IDBI and ICICI have also sanctioned assistance amounting to Rs. 100.00 lakhs and Rs. 50.00 lakhs respectively to the said concern during this period. IFCI disbursed an amount of Rs. 35.00 lakhs in September, 1981, against the aforementioned assistance sanctioned to the said concern.

(b) and (c). Do not arise.

Guidelines to States for Protection of Poor People from Cold Wave

1296. SHRI HARIHAR SOREN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any guidelines were sent by his Ministry to various States to protect the poor and destitute people from cold wave ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) and (b). The State Governments have been requested to maintain Night shelters for use by homeless and the pavement dwellers, to provide free of cost mats, blankets and heating arrangements etc. and to direct the Police officials to carry